

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 442 OF 2017 IN
DFR NO. 1593 OF 2017**

Dated: 9th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Limited ...Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Manu Seshadri
Mr. Ishan

Counsel for the Respondent(s) : Ms. Poonam Verma
Ms. Nishtha Kumar for R.2

Mr. Ravi Sharma for R-20

ORDER

List the matter on **23.08.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**